

15195 *Written Answers* SRAVANA 5, 1889 (SAKA) *Written Answers* 15196
study to construct a reservoir in Haryana for augmenting Delhi water supply. This is still in the preliminary stages.

Drinking Water in Delhi

7077. **Shri Kanwar Lal Gupta:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government are aware that the source of drinking water at Okhla is a race between contamination and chlorination;

(b) if so, the steps proposed to be taken in this connection and;

(c) how much water supply will be increased in the next year?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) and (b). The quality of the raw water at Okhla gets deteriorated due to thirteen "Nallas" falling in the river between Wazirabad and Okhla. However, the finished water is being made completely safe with pre and post dose of chlorine in addition to other normal treatment which is given in a rapid gravity filtration plant to surface water.

Out of the 13 "Nallas" discharging up-stream of the Okhla Intake Works, 5 Nallahs have been fully trapped into the sewerage system. Measures are being taken by the Delhi Municipal Corporation to gradually trap sullage coming from the other "Nallas".

(c) No water supply is proposed to be increased from Okhla source. However, an increase of 10 million gallons per day is expected next year from Wazirabad source.

Jhil Kuranja Delhi

7078. **Shri Hardayal Devgun:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the land of old abadi of Jhil Kuranja, Delhi
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belongs to Delhi Development Authority;

(b) the number of refugee families occupying the vacant plots left by evacuees;

(c) whether it is a fact that all evacuee plots were allotted to Jhil Kuranja Milk Producers' Cooperative Society Ltd.;

(d) if so, the basis thereof;

(e) whether it is a fact that the said society is not producing any milk and not fulfilling the conditions of allotment;

(f) if so, the action proposed to be taken in the matter; and

(g) whether any land will be allotted to the refugees who are staying there for the last about 15 to 20 years?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) Yes.

(b) 640 approximately.

(c) Yes.

(d) The plots in question were allotted to the Jhil Kuranja Milk Producers' Cooperative Society Ltd. at the instance of the Ministry of Rehabilitation for being allotted to the displaced persons who were milk producers and had enrolled themselves as members of Society.

(e) A few members of the Society are producing milk but the conditions of the allotment are not fully satisfied.

(f) The matter is still under consideration.

(g) The eligible unauthorised occupants will be given alternative accommodation under the Jhugi Jhompri Scheme.

Production of Light Diesel oil in Gujarat Refinery

7079. **Shri R. R. Singh Deo:**
Shri A. Dipa:
Shri D. N. Deb:
Shri D. Amat:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is proposed to produce light diesel oil in Gujarat refinery;

(b) if so, the quantity of oil likely to be produced yearly; and

(c) the steps taken in the matter?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghuramaiah): (a) Production of Light Diesel Oil in Gujarat refinery has already started.

(b) and (c). The quantity of oil likely to be produced will be between 1,00,000 to 1,50,000 tonnes per year.

Taxes on Newspaper Industry

7080. Shri Shiva Chandra Jha: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the newspaper industry has to pay taxes in one form or the other;

(b) if so, what are those taxes and how much taxes were paid during the year 1966-67;

(c) whether there is any case of tax evasion by the newspaper industry; and

(d) if so, the details thereof?

The Deputy Prime Minister and Minister of Finance (Shri Morarji De-sai): (a) Yes, Sir.

(b) to (d). The information is being collected and will be laid on the Table of the House.

पटेल आयोग द्वारा मंजूर किये गये विकास कार्य

7081. श्री नृसिंहर: क्या योजना मंत्री यह बतावे की कृपा करेंगे कि:

(क) पटेल आयोग द्वारा मंजूर की गई सुजानगंज-महाराजगंज सड़क, महाराजगंज-बदरपुर सड़क और बदरपुर-त्तिकोलिया सड़क का निर्माण कब तक पूरा हो जायेगा;

(ख) सुजानगंज-महाराजगंज सड़क पर सई नदी पर तथा बदरपुर-त्तिकोलिया पर गोमती नदी पर प्रस्तावित पुलों का निर्माण कब आरम्भ किया जायेगा; और

(ग) उनका निर्माण कब तक पूरा हो जायेगा?

योजना, पेट्रोलियम और रसायन तथा समाज कल्याण मंत्री (श्री भ्रूषोक मेहता): (क) से (ग). अपेक्षित सूचना भेजने के लिए, राज्य सरकार से निवेदन किया गया है। जैसे ही सूचना उपलब्ध होगी, वह सभा पटल पर रख दी जायेगी।

रिहांड बांध

7082. श्री न.नेश्वर: क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि:

(क) रिहांड बांध से किन-किन राज्यों को तथा पृथक-पृथक कितनी बिजली सप्लाई की जाती है; और

(ख) इस समय रिहांड बांध से प्राप्त होने वाले पानी से राज्यवार कितनी भूमि में सिंचाई की जाती है?

सिंचाई तथा विद्युत् मंत्री (डा० कु० ल० राव): (क) इस समय रिहन्द बांध बिजली घर में उत्पन्न हुई सारी बिजली का उपयोग उत्तर प्रदेश में ही किया जाता है। परन्तु सितम्बर, 1967 के निकट जब उत्तर प्रदेश और मध्य प्रदेश की ग्रिड प्रणालियों को मिलाने वाला 132 के० वी० पथ और उपकेन्द्र तैयार हो जायेंगे, तो रिहन्द में उत्पन्न हुई बिजली का 15 प्रतिशत भाग मध्य प्रदेश को दिया जाएगा।

(ख) रबी ऋतु में सोन नदी में पानी का मुख्य स्रोत रिहन्द की विसर्जनी कुल्याओं का पानी है जिससे बिहार में लगभग 3 लाख एकड़ भूमि की सिंचाई होती है।